

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Samiah International Builders Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Samiah International Builders Limited
2.	Date of incorporation of corporate debtor	19/09/2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201DL2003PLC122337
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: G-74, 1 st Floor, Right Side Shaheen Bagh, Abul Fazal Enclave, Part-II, Jamia Nagar, New Delhi – 110025 Corporate Office: Samiah House, A-35, Sector-63, Noida, Uttar Pradesh
6.	Insolvency commencement date in respect of corporate debtor	3 rd August 2021 (Order dated 23 rd July 2021 but directions of NCLT received on 3 rd August 2021)
7.	Estimated date of closure of insolvency resolution process	30 th January 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mrs. Shruti Gupta Registration Number: IBBI/IPA-001/IP-P00303/2017-18/10567
9.	Address and e-mail of the interim resolution professional, as registered with the Board	227, Sharda Niketan, Pitampura, Delhi - 110034 Email: guptashrutica@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shruti Gupta 227, Sharda Niketan, Pitampura, Delhi – 110034 Email: samiahinternationalkgs@gmail.com
11.	Last date for submission of claims	17 th August 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N. A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.kgsip.com Physical Address: K. G. Somani Insolvency Professionals Private Limited 3/15, 4th Floor, Asaf Ali Road, Delhi – 110002

Shruti Gupta

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s. Samiah International Builders Limited on 23rd July 2021 (NCLT directions received on 3rd August 2021)

The creditors of M/s. Samiah International Builders Limited, are hereby called upon to submit their claims with proof on or before 17th August 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Shruti Gupta
Insolvency Resolution Professional
Samiah International Builders Limited
IBBI/IPA-001/IP-P00303/2017-18/10567

5th August 2021
New Delhi